

## PROGRAMME

### Subject: "Expectations and Experiences on Dispute Resolution in Telecom and Broadcasting Sectors"

1<sup>st</sup> March, 2009

Taj Hari Mahal, Jodhpur

09.00 am to 09.30 am Registration of delegates

#### INAUGURAL SESSION

09.30 am to 09.40 am Address by **Dr. J. S. Sarma**, Member, Telecom Disputes Settlement & Appellate Tribunal (TDSAT)

09.40 am to 09.50 am Address by Hon'ble **Mr. Justice Dalveer Bhandari**, Judge, Supreme Court of India

09.50 am to 10.00 am Address by Hon'ble **Mr. Justice Arun Kumar**, Chairperson, TDSAT

10.00 am to 10.10 am Address by **Mr. G.D. Gaiha**, Member, TDSAT

#### TEA BREAK

#### BUSINESS SESSION

##### "PERSPECTIVES OF DISPUTE SETTLEMENT"

10.45 am to 11.05 am Opening remarks and introduction of the panelists by Chairman of the session **Lt. Gen. (Retd.) D.P. Sehgal**, Former Member, TDSAT

11.05 am to 11.15 am Presentation by **Mr. Manjul Bajpai, President**, Telecom Lawyers Association on "Dispute Resolution Scenario in Telecom and Broadcasting Sector"

11.15 am to 11.25 am Presentation by **Mr. G.K. Agarwal**, CGMT, BSNL on "Consumer Grievances - BSNL Experience"

11.25 am to 01.05 pm Discussion and interactive session, to be moderated by **Lt. Gen. (Retd.) D.P. Sehgal**, of the following panelists with the audience

- i) **Mr. G.K. Agarwal**, CGM, BSNL
- ii) **Mr. Manjul Bajpai**, President, Telecom Lawyers Association.
- iii) **Mr. R.N. Choubey**, Advisor (B& CS), TRAI
- iv) **Mr. Gurjeev Singh Kapoor**, CEO, Star Den Media Services Pvt. Ltd.
- v) **Ms. Roop Sharma**, President, Cable Operators Federation of India.
- vi) **Mr. Yakoob Khan**, MD, Star Maharaja

01.05 pm to 01.10 pm Vote of Thanks

#### LUNCH